

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
STARRED QUESTION NO. 321
TO BE ANSWERED ON THE 24TH MARCH, 2017**

BIRTH CONTROL DRUG

***321. SHRI PRATHAP SIMHA:
KUMARI SHOBHA KARANDLAJE:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the new birth control drug, injectable contraceptive, marketed as Depo-Provera was approved by the Government recently and if so, the details thereof;

(b) whether the Government has assessed the long term impact/side effects of synthetic hormones including Depo- Provera on women and if so, the details and the outcome thereof;

(c) whether instances of contraceptive pills being misused by many women as a primary method of prevention of pregnancy have been reported and if so, the details thereof; and

(d) the steps taken by the Government to regulate over the counter availability of contraceptive pills?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a) to (d) : A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA
STARRED QUESTION NO. 321* FOR 24TH MARCH, 2017**

a) Yes. Government has recently approved Injectable contraceptive, Medroxy Progesterone Acetate (MPA) for introduction under the National Family Planning Program.

b) There are no long term impacts and serious side effects of Injectable MPA. The government had constituted a Technical Resource Group comprising of prominent gynecologists and experts from medical colleges, professional bodies and technical organizations which discussed the safety concerns in detail and recommended its inclusion in the National Programme.

c) Contraceptive pills are used as one of the methods of prevention of pregnancy in India. As per NFHS III data on 'ever use' of modern contraception, only 11% of women have 'ever used' pills as a contraceptive choice.

d) The oral contraceptive pills as specified in Schedule K of Drugs and Cosmetic Act and Rules, 1945, are available to the public without medical prescription and they do not require to be covered by a sale license. However, these are required to be manufactured for sale under a drug manufacturing license granted by the State Licensing Authority in a premise compliant to Good Manufacturing Practices.